

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.549/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Badjate Stock & Shares Pvt.Ltd. -Versus- Snowblue Trexim Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BARSHA DIKSHIT  
(Company Secretary)

BSSPL  
(Applicant)

Barsha Dikshit  
26/10/2017

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondent's side.

As per directions of the Hon'ble NCLAT, notice is to be issued on the Corporate Debtor. Therefore, Court Officer is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 17/11/2017 for admission.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)